

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5705
ANSWERED ON:30.04.2010
IMPORT OF WHITE SUGAR
Balram Shri P.;Shetkar Shri Suresh Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether domestic millers seek tax on the import of white sugar to curb dumping;
- (b) if so, the details thereof; and
- (c) the action taken so far in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) Yes Sir, some representations have been received to impose tax on the import of white sugar to curb dumping.
- (b) Indian Sugar Mills Association (ISMA), National Federation of Cooperative Sugar Factories Ltd. (NFCSF), Maharashtra Rajya Sahakari Sakhar Karkhana Sangh Ltd and UP Sugar Mills Association, have sought the restoration of import duty on white sugar on the ground that there is no supply-demand gap and full exemption would have a negative impact on domestic prices adversely affecting cane price payments.
- (c) The Government has been closely monitoring trends in the import of the white sugar, its domestic and international prices and domestic production.